

Government of Jammu and Kashmir Transport Department Civil Secretariat Jammu/Kashmir.

Notification Srinagar, the <u>475</u> October, 2018

SRO 455.-In exercise of powers conferred by section 4 of Jammu and Kashmir State Road Safety Council Act, 2018 (Act No. V of 2018), and in supersession of all other notifications/orders issued in this behalf, the Government of Jammu and Kashmir hereby constitutes the "Lead Agency" to act as the Secretariat of State Road Safety Council, comprising of the following to perform the functions under the said Act; namely:-

1.	Additional Transport Commissioner	An officer holding Special Scale Grade of KAS to be deputed by General Administration Department.	Chairman
2.	Additional Secretary (Technical)	An SSP level officer to be deputed by Home Department.	Member
3.	Additional Secretary (Technical)	A Superintending Engineer Level Officer, to be deputed by Public Works (R&B) Department.	Member
4.	Additional Secretary (Technical)	An officer of the level of Joint Director Education, to be deputed by School Education Department.	Member
5.	Additional Secretary (Technical)	An officer of the level of Deputy Director Health, to be deputed by Health & Medical Education Department.	Member
6.	Assistant Director (P&S)	To be deputed by Planning Development & Monitoring Department.	Member
7.	Under Secretary	A Junior Scale KAS/equivalent Level Officer, to be deputed by General Administration Department.	Member

Further, the following officials shall assist the "Lead Agency" in its functioning; namely:-

1.	Assistant Accounts Officer	To be deputed by Finance Department.	
2.	Statistical Officer	To be deputed by Planning Development & Monitoring Department.	
3.	Personal Assistant	To be deputed by General Administration Department	
4.	Head Assistant	To be deputed by General Administration Department	
5.	Senior Assistant	To be deputed by General Administration Department	
6.	Orderlies (02)	To be deputed by General Administration Department	

The above officers/officials shall, upon their posting in Secretariat of State Road Safety Council, continue to draw their salary from their respective parent Departments, till further orders.

The Lead Agency shall function from the office of Additional Transport Commissioner under overall control of Transport Commissioner (Member Secretary) State Road Safety Council.

By order of the Government of Jammu and Kashmir

Sd/-

(Dr. Asgar Hassan Samoon) IAS Principal Secretary to Government Transport Department

No. TR-161/MVD/2015

Dated:-0410-2018

Copy to the:-

- Secretary to Government of India, Ministry of Road Transport & Highways, Government of India, Parivahan Bhawan-I, Parliament Street, New Delhi-110001.
- Secretary, Supreme Court Committee on Road Safety, Room No. 249, Vigyan Bhawan Annexe, Maulana Azad Road, New Delhi-110001
- 3. Chief Secretary, J&K.
- Financial Commissioner to Government, Housing & Urban Development Department.
- 5. Transport Commissioner, J&K, Srinagar.
- 6. Director General of Police, J&K, Srinagar.
- 7. Principal Secretary to the Hon'ble Governor.
- 8. Principal Secretary to Government, Home Department.
- 9. Principal Secretary to Government, Finance Department.

- 10. Principal Secretary to Government, Health & Medical Education Department.
- 11. Principal Secretary to Government, Planning & Development Department.
- 12. Commissioner Secretary to Government, PW(R&B) Department.
- 13. Commissioner Secretary to Government, General Administration Department.
- 14. Divisional Commissioner, Kashmir.
- 15. Divisional Commissioner, Jammu.
- 16. Secretary to Government, School Education Department.
- 17. Secretary to Government, Deptt. of Law Justice and Parliamentary Affairs.
- 18. Chairman Pollution Control Board, J&K, Srinagar.
- 19. Inspector General of Police (Traffic), J&K, Srinagar.
- 20. Inspector General of Police, Kashmir.
- 21. Inspector General of Police, Jammu.
- 22. Director Health Service, Kashmir.
- 23. Director Health Service, Jammu.
- 24. Regional Officer, NHAI, J&K, Jammu.
- 25. Director, NHAI, Jammu.
- Director information, J&K, Srinagar with the request to give wide publicity to the Notification in the print and electronic media for information of the general public.
- 27. Deputy Commissioner, _____ (All).
- 28. Chief Engineer, PW(R&B), Kashmir.
- 29. Chief Engineer, PW(R&B), Jammu.
- 30. Chief Engineer, PW(R&B), Kashmir.
- 31. Chief Engineer, PW(R&B), Jammu.
- 32. Chief Engineer, Mugal Road.
- 33. Chief Engineer, BRO, Jammu.
- 34. Chief Engineer, Project Sampark, Pin:931712 C/o 56 APO.
- 35. Chief Engineer, Project Beacon, Pin:931706 C/o 56 APO.
- 36. Chief Engineer, Project Vijajak, Pin:931721 C/o 56 APO.
- 37. Chief Engineer, Project Himank, Pin:931710 C/o 56 APO.
- 38. Managing Director, J&K SRTC, Srinagar.
- Officer on Special Duty to Advisor (G) to Hon'ble Governor, J&K for information of Advisor (G).
- 40. Regional Transport Officer, Jammu/Kathua/Kashmir.
- 41. Private Secretary to Commissioner Secretary Department,
- Government, Transport

42. Stock File (w.3.s.c).

(Sh. Ashok Kumar) KAS Additional Secretary to Government Transport Department

to